

mir and are engaged in anti-Indian activities; and

(b) if so, the steps taken to weed out the hostile elements and to strengthen the defences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Government are vigilant in the matter of defence and for checking infiltration.

It would not be in public interest to disclose particulars of the steps taken. There could be a small number of foreign hostile persons working in the State, but there is nothing to suggest their presence in any sizeable number.

A.R.C. REPORT ON ECONOMIC ADMINISTRATION

5180. SHRI R. K. SINHA:
SHRI S. R. DAMANI:
SHRI M. S. OBEROI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Administrative Reforms Commission has presented a report on economic administration;

(b) if so, the main recommendations thereof; and

(c) the steps which Government have taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The report has already been laid on the Table of the House.

(c) The report was submitted only on the 20th July 1968 and is under examination.

नागालैंड में विदेशी पादरी

5181. श्री बृजभूषण लाल : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नागालैंड में 912 विदेशी पादरी हैं जिनमें से 350 महिलायें हैं ;

(ख) इतने अधिक विदेशी पादरियों को नागालैंड में दाखिल होने देने की सरकार द्वारा अनुमति दिये जाने के क्या कारण हैं ;

(ग) क्या यह भी सच है कि उक्त संख्या ब्रिटिश शासन की संख्या से कई गुणा अधिक है ; और

(घ) यदि हां, तो ब्रिटिश शासन में चलाई गई नागालैंड सम्बन्धी नीति बदलने के क्या कारण हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री किद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) से (घ) . प्रश्न नहीं उठता ।

अशोक होटल तथा अन्य सरकारी होटलों में गोमांस की बस्तुएं देना

5182. श्री बृजभूषण लाल : क्या पर्यटन और असेनिक उद्बन्धन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार द्वारा संचालित अशोक और अन्य होटलों में ग्राहकों को गोमांस से तैयार बस्तुएं प्रस्तुत की जाती हैं ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या नीति है ?

पर्यटन तथा असेनिक उद्बन्धन मंत्री (डा० कर्ण सिंह) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

ADMINISTRATIVE REFORMS COMMISSION

5184. SHRIMATI NIRLEP KAUR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Report of the Study Team on Railways is currently under examination of the Administrative Reforms Commission; and

(b) if so, when the Report is likely to be submitted to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Study Team on Railways has not yet submitted its report to the Administrative Reforms Commission.

(b) Does not arise.

PAKISTANI INTRUSIONS ON GUJARAT BORDER

5185. **SHRI ANANTRAO PATIL:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there have been repeated intrusions by Pakistani Armed men in Gujarat border recently;

(b) whether it is a fact that these intruders come through small boats which are left on sea-shore after their chase by the State Police; and

(c) if so, whether Government propose to replace the State Police by Border Security Force and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) The land border between Gujarat and Pakistan is already being looked after by the Border Security Force. The patrolling of the checks portion will be taken over as soon as possible.

LICENSING POLICY OF INDUSTRIES

5186. **SHRI K. P. SINGH DEO: SHRI PREM CHAND VERMA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Administrative Reforms Commission has made certain recommendations

in regard to the Licensing Policy of the industries;

(b) if so, the details of the recommendations made by the Commission;

(c) whether Government have accepted these recommendations; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The report of the Administrative Reforms Commission on "Economic Administration" which contains certain recommendations regarding industrial licensing has already been laid on the Table of the House.

(c) and (d). The report was submitted by the Commission only on the 20th July 1968 and is still under examination.

ARMY PERSONNEL KILLED BY KUKIS AND MIZOS

5187. **SHRI K. P. SINGH DEO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Kuki and Mizo hostiles killed some army men in an ambush between Kangpokpi and Karang on the National Highway between Imphal and Dimapur on the 18th July, 1968;

(b) if so, the number of army men killed by these hostiles; and

(c) the steps taken by Government to strengthen the force in the area?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY):

(a) Yes, Sir.

(b) Two personnel of the Security Forces were killed.

(c) Security measures are constantly under review and are being intensified to detect and prevent the activities of Mizo-Kuki hostiles.